PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 07th August, 2026

No. 1017 A : On being relieved of his present assignment, the services of Sri Pradeep Kumar Malik, Principal District & Sessions Judge, Gaya are placed at the disposal of the State Government in the Department of General Administration, Patna for his appointment to the post of Chairman, Commercial Taxes Tribunal, Patna on deputation basis for a maximum period of three years.

By order of the High Court,
Sd/- (Rupesh Deo)
Registrar General

Memo No ..... / Dated, Patna the .....August, 2026
(XIX-87-2021)

Copy forwarded to Sri Pradeep Kumar Malik, Principal District & Sessions Judge, Gaya with a direction to make over charge of his office at Gaya, immediately on receipt of the notification of General Administration Department, Govt. of Bihar, Patna, placing his services at the disposal of Commercial Taxes Department, Government of Bihar, Patna as also the notification of Commercial Taxes Department, Government of Bihar, Patna appointing him as Chairman, Commercial Taxes Tribunal, Bihar, Patna, and to join his new assignment soon thereafter.

By order of the High Court,
Sd/- (Rupesh Deo)
Registrar General

Memo No. 71633-71650 **/ Dated, Patna the** 07th **August, 2026**

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna with reference to the Department's Notification No. 14282 dated 06.08.2026 / Commissioner-cum-Principal Secretary, Commercial Taxes Department, Government of Bihar, Patna / Secretary Commercial Taxes, Tribunal, Patna / Secretary-cum-Legal Remembrancer, Law Department, Government of Bihar, Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / The In-charge Officer, Finance (P.C.F.C) Department, Bihar, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar-I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Acting Chief Justice, Patna High Court, Patna / Section Officer, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer, Monitoring Cell - II, Patna High Court, Patna / S.O. I/c A.D.(Misc) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,

Registrar General